

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

6(ND)16

**CORAM:**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2018.**

**NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal  
Pvt. Ltd. & ors.**

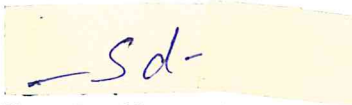
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

<b>Present:</b>	Mr. Shresnth Nanda, Advocate for the Petitioner. Advocate for the Respondent.
-----------------	--

**ORDER**

Request for a short adjournment has been prayed by both the parties in view of the compromise which is under consideration by the parties. To come up on 16<sup>th</sup> January, 2019.

  
**(Ina Malhotra)  
Member (J)**